

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 13 OF 2017

AND

APPEAL NO. 219 OF 2017 & IA NOS. 105 & 106 OF 2019

Dated : 8th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 13 OF 2017

Indian Wind Power Association(IWPA) Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Divyanshu Gupta
Mr. Nikhil Kumar

Counsel for the Respondent(s) : Mr. Shri Venkatesh
Ms. Nishtha Kumar
Mr. Suhael Buttan for R-1

Mr. G. Umapathy
Ms. Vaishnavi
Mr. Nitin Gaur
*Mr. Sanjeev Khare, DGM, MPPMCL,
Jabalpur (Rep.) for R-2*

Mr. Parinay Deep Shah for R-3

APPEAL NO. 219 OF 2017 & IA NOS. 105 & 106 OF 2019

M/s. Green Energy Association Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal
Ms. Surabhi Pandey
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. S. Venkatesh
Ms. Nihtha Kumar
Mr. Suhael Buttan for R-1

Mr. Nitin Gaur
Mr. R.K. Thukral for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **16.09.2019**.

(S. D. Dubey)
Technical Member

tpd/mkj

(Justice Manjula Chellur)
Chairperson